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NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

IA 380 and 219/2017 with C.P. No. 146/241-242-244/NCLT/AHM/2017

Coram:

Hon'ble Mr. BIKKI RAVEENDRA BABU, MEMBER JUDICIAL

Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 01.02.2018

Name of the Company:

Kiritbhai Fulchand Vakharia & Anr.

V/s.

Shweta Organisers Pvt. Ltd. & Ors.

Section of the Companies Act:

Sections 241,242 and 244 of the Companies

Act, 2013

S.NO. NAME (CAPITAL LETTERS)

DESIGNATION

REPRESENTATION

SIGNATURE

1. Aakarsh Shah

Krina Parakh 2. for e mu bahalf of

Aginn Sheth & Associated

Arjun shoth

3. Apuva Vakil

49000

Advocate

alkapatelitetti Responde

April

<u>ORDER</u>

Learned Advocate Ms. Krina Parekh with Learned Advocate Mr. Aakarsh Shah i/b Learned Advocate Mr. Arjun Sheth present for Petitioners. Learned Advocate Mr. Apurva Vakil present for Respondents No. 1, 2 and 6 to 14.

It is represented that petitioner counsel is sick.

List the matter on 06.03.2018.

MANORAMA KUMARI MEMBER JUDICIAL

Dated this the 1st day of February, 2018.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL